



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20<sup>th</sup> January, 2023

### NOTICE

Please take notice that the following matters listed on 20.01.2023 in the Court-IV at 10:30 AM as item no. 1 and 4 will now be taken up at 02:00 PM along with Comp. App. (AT) (Ins) No. 444 of 2022 by the Bench comprising of **Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1510 of 2022	Greenopolis Welfare Confederation (AOP) Vs. Three C Shelters Pvt. Ltd.& Anr.	Prageet Rathi	
2.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava

By order of Hon'ble Chairperson

-Sd/-

Registrar